

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

4.3.2008

RA 18/2006 (OA 452/2006)

Mr.P.P.Mathur, counsel for applicant.
Mr.Kunal Rawat, counsel for respondent No.1,3&4.
Mr.Sanjay Pareek, counsel for respondent No.2.

Learned counsel for the applicant submits that he wants to withdraw this RA as the applicant has filed writ petition before the Hon'ble High Court.

Since the applicant has resorted to file writ petition before the Hon'ble High Court, as such review is not a proper remedy.

The Review Application is accordingly dismissed as having been withdrawn.

G.P.SHUKLA
(G.P.SHUKLA)
MEMBER (A)

M.L.CHAUHAN
(M.L.CHAUHAN)
MEMBER (J)

vk

MR 25/252
250